

No./ CMM /12 /2020,
Chief Metropolitan Magistrate's Office,
Esplanade, Mumbai,
Date : 30th April, 2020.

NOTIFICATION

In view of Office Order No. CMM/GC/09/2020 , dated 27.03.2020, due to the Global Pandemic of Corona Virus, accused should not be produced at the house /residential premises/colony of Judicial Officer. Night bail work should be conducted through Vidyo application only. The aforesaid instructions are given to the Deputy Commissioner of Police, Mumbai on telephonic conversation, further it is directed to Dy. Commissioner of Police, Mumbai to inform to all concerned Police Stations to follow the instructions accordingly.

I/C Chief Metropolitan Magistrate,
Esplanade, Mumbai.

1. All Addl. Chief Metropolitan Magistrate & Metropolitan Magistrate, Mumbai.
2. Registrar, Esplanade, Mumbai.
3. All Secretaries / Presidents of All Bar Association of all Centre of Courts Mumbai.
4. Municipal Commissioner, Mumbai. All Centre of Courts.
5. Dy. Commissioner of Police, Mumbai.
6. All Sections of Establishment.
7. Chief Public Prosecutor, Mumbai.
8. Office File.